

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

IN THE MATTER OF:

CP/CA No. 17/2016

Manav Kumar Agarwal

Vs

.... APPLICANT / PETITIONER

Discovery Enterprises Pvt. Ltd. & Ors.

.... RESPONDENT

SECTION:

Under Section 303(2)

Coram:

Order delivered on 19.01.2018

CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner(s):-

Mr. Arun Kathpalia, Senior Advocate with  
Ms. Shyel Trehan, Mr. Rahul Sagar Sahay  
and Mr. Nikhil Ratti Kapoor, Advocates

For the Respondent(s):-

Mr. Dhruv Gupta, Advocate

ORDER

Due to paucity of time, the matter could not be taken up for hearing.  
List for arguments on 16.02.2018.

Sd/-  
(M. M. KUMAR)  
PRESIDENT

Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)